

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1301
ANSWERED ON:29.11.2011
SUPPLY OF SUB STANDARD SEEDS
Ramkishun Shri ;Singh Shri Bhupendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of use of sub-standard quality fertilisers, seeds and pesticides during the last three years in the country, State-wise;
- (b) the assessment of the losses caused to crops by the use of such sub-standard fertilisers, seeds and pesticides during the above period, State-wise and year-wise;
- (c) whether any compensation for the loss caused to crops due to the said reasons have been provided to the farmers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): The State-wise samples of seeds and fertilisers found sub-standard during the last three years are at Annexure I and II respectively. No case of large scale supply of spurious pesticides has been reported.

(b) to (d): The details of the cases of supply of sub-standard seeds, losses caused and action taken including the compensation given to farmers during the last three years are at Annexure III.

There is no provision in the Fertiliser (Control) Order, 1985 to provide compensation to the farmers due to sub standard fertilisers.

As there are no reports of large scale supply of spurious pesticides, the question of compensation in respect of pesticides does not arise.